

Chambal Project

2937. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether he is aware that the Chief Ministers of Madhya Pradesh and Rajasthan reviewed the progress of the problem of the Chambal Project; and

(b) if so, details of the discussions and outcomes thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Socio-Economic Programme for Rehabilitation of Women

2938. SHRI MADHAVRAO SCINDIA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given to Starred Question No. 310 on the 12th December, 1978 regarding Conference on Prostitution and state:

(a) whether socio-economic programme for rehabilitation of women given to prostitution has since been organised; and

(b) if so, details therein and progress so far achieved thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI): (a) and (b). The suppression of Immoral Traffic in women and Girls Act, 1956, provided for the establishment and licencing of protective homes for women and girls rescued from the vice of prostitution. The suppression of Immoral Traffic in Women and Girls (Amendment) Act, 1978, has recently enlarged this provision to include corrective institutions alongwith protective homes to be

established or licensed under the Act. The State Governments being responsible for the implementation of the Act are being requested to strengthen the rehabilitative contents of the institutional services initiated thereunder. The Association for Social Health in India, New Delhi, is also given financial assistance to promote voluntary effort towards preventive and rehabilitative services.

Refugees leaving Sunderbans

2939. SHRI PABITRA MOHAN PRADHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether thousands of Bengali Refugees have left Sunderbans;

(b) if so, what is the reasons thereof;

(c) the approximate number of refugees that left the Sunderbans;

(d) the place where they are to be rehabilitated; and

(e) whether there is any political influence behind this leaving of the Sunderbans?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (e). A number of displaced persons who deserted settlement sites in Dandakaranya and other places and *karmi shibirs* during February—June, 1978, are reported to be still staying in Sunderbans. Since there was no scope for settlement in Sunderbans out of 24,996 families who had so deserted, 19,352 families have since returned. The families remaining in Marichjhapi area of Sunderbans are being persuaded by the State Government to return to their respective rehabilitation sites, and *karmi shibirs*, so that they can be rehabilitated under the sanctioned schemes in Dandakaranya and in other States.